


NOTICE

All the Ld. Counsels are hereby informed that in the matter of decided judicial records, reported to have been sent for Digitization, Hon'ble The Chief Justice has been pleased to pass the following order on 19.02.2016:-

"If in any decided matter, the file/record is reported to have been sent for digitization, the Hon'ble Court may consider it appropriate to require the Ld. Counsel to file copies of the records with an affidavit of the concerned party in regard to genuineness of the record after service of the copy on the Ld. Counsel for the opposite parties."


Registrar General
22.02.2016